

HIGH COURT OF JAMMU & KASHMIR AND LADAKH
(Office of the Registrar General at Jammu)

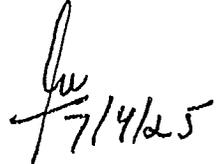
NOTICE

No: 1222 G/2025/REG

Dated: 07.04.2025

It is notified for the information of all concerned that to bid farewell to Hon'ble the Chief Justice, High Court of J&K and Ladakh and Hon'ble Mr. Justice Puneet Gupta, Judge, High Court of J&K and Ladakh, on their Lordships' demitting the office, a Full Court Reference is scheduled to be held on 9th April, 2025 at 3.30 P.M, in the Hon'ble Chief Justice's Court room at Jammu wing of the High Court. The Ld. Advocate General will deliver the farewell address, thereafter the President, J&K High Court Bar Association, Jammu will deliver the farewell address on behalf of the Members of the Bar of UT of Jammu & Kashmir & UT of Ladakh to which Hon'ble the Chief Justice and thereafter Hon'ble Mr. Justice Puneet Gupta will respond.

By order.


7/4/25

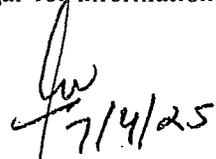
(Shahzad Azeem)
Registrar General

Dated: 07.04.2025

No: 19116-43/REG

Copy of the above forwarded to the:

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K and Ladakh,
2. Secretary to Hon'ble Mr./Ms Justice _____
.....for information of their Lordships'.
3. Registrar Vigilance, High Court of J&K and Ladakh.
4. Director J&K Judicial Academy, Jammu.
5. Member, Secretary, J&K Legal Services Authority.
6. Registrar (IT), High Court of J&K and Ladakh, Jammu
7. Registrar Rules, High Court of J&K and Ladakh, Jammu
8. Principal District & Sessions Judge, Jammu for information.
9. Registrar Judicial, High Court of J&K and Ladakh, Jammu/Srinagar.
10. Joint Registrar (Judicial/Protocol), High Court of J&K and Ladakh, Jammu/Srinagar.
.....for information
11. Incharge NIC, High Court of J&K and Ladakh for information and with the request to get the same uploaded on the official website of the Hon'ble High Court.
12. Incharge Library, High Court of J&K and Ladakh, Jammu/Srinagar for information and for keeping the record of the same.


7/4/25

Registrar General